

IN THE HIGH COURT OF JHARKHAND AT RANCHI

L.P.A. No. 602 of 2019

The State of Jharkhand Appellant

Versus

M/s. Ranchi Enterprises and Properties

Limited and others Respondents

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Appellant: Mr. Ashutosh Anand, Addl. A.G.-III

For the Resp/Writ Petitioner: Mr. Kumar Harsh, Advocate

Oral Order
10/Dated: 17.04.2021

As prayed on behalf of the respondent, put up this case on
11.05.2021.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)